

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:461
ANSWERED ON:06.08.2009
GROWTH OF AIR TRAFFIC
Jindal Shri Naveen

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether air traffic in India has grown manifold in the past five years;
- (b) if so, the details thereof;
- (c) whether the Government is developing an effective strategy to strengthen the regulatory mechanism and safety system of India's aviation sector to meet international safety obligations;and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (d):- A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a),(b),(c) and (d) OF THE LOK SABHA STARRED () QUESTION NO. 461 REGARDING GROWTH OF AIR TRAFFIC.

(a) and (b):- The percentage growth of aircraft movements, passenger traffic and freight (both domestic & international) during the last five years are as under:

Year	Aircraft movements	Passengers	Freight
2004-05	11.88	21.53	19.67
2005-06	16.80	23.71	09.29
2006-07	28.60	31.40	11.00
2007-08	21.30	21.20	10.60
2008-09	-00.10	-06.80	-01.00

(c) and (d):- Safety regulations in India are primarily based on Standards and Recommended Practices (SARPs) issued by International Civil Aviation Organisation (ICAO) and are regularly amended by Directorate General of Civil Aviation (DGCA) whenever

new SARPs are introduced. In addition, DGCA from time to time reviews and amends its regulations as per international standards and aviation requirements of the country. DGCA itself has been strengthened to meet international safety obligations.